268 Written Answers	to [RAJYA SABHA]	Unstarred Questions
1		2
1999		9,47,68,31,000
2004		10,16,08,69,000
2009		11,14,38,45,000
2014		38,70,34,56,024

Disposal of cases in Family Courts

1509. DR. ANIL AGRAWAL: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Family Courts functioning at present in the country, State-wise;
 - (b) the number of cases filed in these courts during the last three years;
- (c) the number out of them that have been disposed of and the number those still pending, State-wise;
- (d) whether problems are being faced by States in disposing of cases registered in these courts; and
- (e) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): (a) The total number of Family Courts functioning in the country, State-wise as per available information is given in Statement-I (*See* below).

- (b) and (c) The total number of cases filed in these courts during the last three years, the number out of them that have been disposed of and the number those still pending, State-wise as received from High Courts is given in Statement-II (See below).
- (d) and (e) Setting up of Subordinate Courts, which includes Family Courts and its running, is in the domain of the State Governments which they do in consultation with the concerned High Courts.

Statement-I

Total number of Family Courts functional in each State/Union Territory

Sl. No.	State/UT	No. of Family Courts functional (as on 31.03.2019)
1	2	3
1.	Andhra Pradesh	14
2.	Assam	05
3.	Arunachal Pradesh	0
4.	Mizoram	0
5.	Nagaland	02
6.	Bihar	39
7.	Chhattisgarh	21
8.	Delhi	21
9.	Goa	0
10.	Maharashtra	33
11.	Gujarat	37
12.	Haryana	22
13.	Punjab	16
14.	Chandigarh	0
15.	Himachal Pradesh	03
16.	Jammu and Kashmir	0
17.	Jharkhand	19
18.	Karnataka	32
19.	Kerala and Lakshadweep	28
20.	Madhya Pradesh	58
21.	Manipur	07
22.	Meghalaya	0
23.	Odisha	25

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1	2	3
24.	Rajasthan	39
25.	Sikkim	04
26.	Tamil Nadu	30
27.	Puducherry	02
28.	Tripura	04
29.	Uttar Pradesh	108
30.	Uttarakhand	16
31.	West Bengal and Andaman and	Nicobar Islands 03
32.	Telangana	16
33.	Daman and Diu	0
34.	Dadra and Nagar Haveli	0
-	Total	604

Statement-II

Details of cases filed and disposed off in Family Courts during last three years in each State/UT

Sl.	State/UT	Cases	Cases	Cases	Cases	Cases	Cases	No. of
No.		filed in	disposed	filed in	disposed	filed in	disposed	cases
		Family	off in	Family	off in	Family	off in	pending
		Courts	Family	Courts	Family	Courts	Family	in Family
		during	Courts	during	Courts	during	Courts	Courts
		2016	during	2017	during	2018	during	of the
			2016		2017		2018	State/UT
1	2	3	4	5	6	7	8	9
1.	Bihar	19408	21141	22304	23023	22653	19440	49755
								as on
								31.03.2019
2.	Sikkim	317	303	310	305	289	282	118 as on
								31.03.2019
3.	Maharashtra	23542	22244	25310	23672	28581	24385	42406
								as on
								31.05.2019

Written Answers to		[4 July, 2019]			Unstarred Questions 271			
1	2	3	4	5	6	7	8	9
4.	Punjab	-	5704	-	6195	-	5622	29471 as on 31.03.2019
5.	Haryana	-	15789	-	15361	-	17274	33358 as on 31.03.2019
6.	Karnataka	18562	16062	19946	19464	23325	21724	29712 as on 01.06.2019
7.	Assam	3381	3591	3557	3731	5526	3942	7327 as on 31.05.2019
8.	Nagaland	-	183	-	165	-	139	66 as on 31.05.2019
9.	Andhra Pradesh	7236	6574	6893	6199	7306	6895	9751 as on 15.05.2019
10.	Kerala and Lakshadweep	-	50530	-	52151	-	51937	71829 as on 31.03.2019
11.	Uttarakhand	6969	6498	9752	8982	12123	10829	10989 as on 31.05.2019
12.	Rajasthan	-	24818	-	27172	-	30380	36590 as on 31.03.2019
13.	Chhattisgarh	11671	11413	12134	11016	12165	11428	13159 as on 31.05.2019
14.	Delhi	-	26006	-	32692	-	38534	31737 as on 31.03.2019
15.	Himachal Pradesh	-	-	-	6901	-	7553	12197 as on 31.03.2019

272 Written Answers to		wers to	[R	AJYA SA	BHA]	Unstarred Questions		
1	2	3	4	5	6	7	8	9
16.	Jharkhand	-	-	-	9663	-	8057	10259 as on 31.03.2019
17.	Madhya Pradesh	28317	24644	30745	28800	35080	30971	46067 as on 31.03.2019
18.	Manipur	1057	905	1221	1094	817	477	688 as on 31.05.2019
19.	Odisha	9820	7195	11143	8619	10668	4352	33532 as on 31.03.2019
20.	Tamil Nadu	-	-	-	22988	-	19094	21688 as on 31.03.2019
21.	Puducherry	-	-	-	797	-	972	990 as on 31.03.2019
22.	Tripura	-	1658	-	2090	-	2584	1715 as on 31.03.2019
23.	Uttar Pradesh	-	179724	-	151644	-	162857	291754 as on 31.03.2019
24.	West Bengal and Andaman and Nicobar Islands	1 346	371	352	261	1535	845	1890 as on 31.05.2019
25.	Telangana	-	-	-	9926	-	10462	12951 as on 31.03.2019
26.	Gujarat*	22182	-	25527	-	25885	-	27057 as on 31.03.2019

^{*}Cases disposed of during 01.01.2016 to 31.05.2019 is 61289, year-wise breakup not provided.

Complaints of corruption in judiciary

1510. DR. ANIL AGRAWAL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government has received any complaints/representations regarding alleged corruption in judiciary;